

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.720/KB/2017

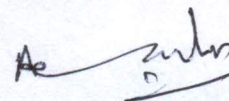
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Bihar State Construction Corporation Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 DR ANAN KUMAR
Adv

Advocate



2 SURENDRA KUMAR
Adv

Do

Surendra Kumar
Adv
20.12.17

ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 10 of the Insolvency and Bankruptcy Code, 2016. Petitioner has mentioned the name of operational creditor as Water Resources Dept. Govt. Of Bihar, Patna, 3rd Secretariat, Sicha Bhawan, Patna 800001. Petitioner is directed to serve the notice of admission on the operational creditor and file affidavit of service.

Court Officer is directed to issue notice of admission and handover the same to the petitioner for making effective service on the operational creditor.

List it on 17/01/2018.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(V.P.Singh)
Member (J)